NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAL DENGLI, CITEMALA

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM		
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)		
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/102/2016	
NAME OF THE PETITIONER(S)	: S.K. Ganesan & 4 others	
NAME OF THE RESPONDENT(S)	: M/s Balaji Rubber Industries Private Limited	
UNDER SECTION	: 397, 398 & 402	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		
	Coursel for petitioners	D-Q/L
KSR & co		
2. Deepa M. for B. Dhamaraj, Adv.	Coursel for Respondents 6-8	Beepa <u>ll</u>
3 Soundoep Kurner. for Havi Shuh. Navi	Coust for Reoput	

ORDER

Counsels representing both the parties are present and stated that there is an appeal pending before the NCLAT. They prayed time for making submissions regarding the status of the appeal. Time is extended at request. Put up on 19.12.2017. -sel

-gd -S Vijayaraghavan Member (Technical)

Pibi Vishm.

K Anantha Padmanabha Swamy Member (Judicial)